

would work out the fund requirements for achieving targeted procurement, both for Jute Corporation of India and Co-operatives, and request the RBI for release of necessary funds.

(b) and (c). Yes, Sir.

(d) Reserve Bank of India are not agreeable to any part of the credit limit made available to Jute Corporation of India being utilised for giving advances to the cooperatives for initial purchases of Jute.

Heavy Water from Indigenous Sources

462. SHRI DINEN BHATTACHARYA : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether India is expected to be in a position to meet its recurring demand of heavy water from indigenous sources by the end of 1983; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENT OF ATOMIC ENERGY, ELECTROEIC, SCIENCE AND TECHNOLOGY AND SPACE (SHRI SHER SINGH) : (a) No, Sir.

(b) Of the existing 5 heavy water plants only 3 have gone into production. However, the plant at Baroda had to be shut down due to the accidental explosion on 3rd December, 1977. The production of heavy water at Tuticorin plant was adversely affected due to nigher frequency of outages of the fertilizer plant to which it is linked and power failures. The commissioning of the remaining 2 plants viz. Talchar and Kota were delayed due to various factors. Consequently, the production of heavy water has been below targets.

Creation of Standing Committee for removal of Industrial Sickness

463. SHRI NIHAR LASKAR :
SHRI A. R. BADRINARAYAN:
SHRI M. V. CANDRASHEKHARA MURTHY :

Will the Miniter of INDUSTRY be pleased to state :

(a) whether the creation of standing committee to suggest to Government ways and means to remove the basic causes of industrial sickness and also to restore health to sick units has been recommended by a committee of central trade unions organisation ;

(b) if so, whether Government have accepted all the recommendations of the committee ;

(c) if so, what other steps are being taken to remove the Industrial sickness ;

(d) if not, what are the main reasons for not accepting the recommendations; and

(e) how many have accepted and steps taken to implement them ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :

(a) Yes, Sir. The working group of Central Trade Unions set up by the Ministry of Industry has recommended that a standing Committee on Industrial Sickness should be set up.

(b) to (e). Various recommendations of the Working Group are under Government's consideration.

Raise in Scholarship to Harijans

464. SHRI SHIV NARAIN SARSONIA : Will the Minister of HOME AFFAIRS be pleased to state whether Government contemplate raising Scholarship amount to the Harijans and Adivasis for educational purposes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI DHANIK IAL MANDAL) :

Government of India have scholarship schemes for the Scheduled Castes and Scheduled Tribes, viz.,

(1) Pre-matric Scholarships to children of those engaged in "unclean" occupations, i.e., scavenging, tannery and flaying.

(2) Post-matric Scholarships to the Scheduled Castes and Scheduled Tribes for studies in India, and

(3) National Overseas Scholarships.

The Post-matric Scholarship Scheme was rationalised in 1974-75 and the rats of maintenance allowance were enhanced for all courses from the academic year 1974-75. Maintenance allowance to students pursuing Medical and Engineering degree courses and staying in hostels were enhanced with effect from 1-1-1978.

At the moment, Government have no proposal to raise the scholarship amount further, under any of the 3 Schemes.